

(15)

Year. 2023 23 SHRMA

SHRMA

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Service and presently working as OFFICE Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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1	3	10	1	
,	10	1		

Sr. No.	Description	Self	Spouse PNama(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	20,000	10'000	1+ARSH KUMAR	NIL	MOT
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10000/-	25000	, MIC	NIL	11
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL	NIL	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	٨٤	le	ų	4
(v)	Motor Vehicles (details of make, etc.)	11	/ c	Le	L	4
(vi)	Jewellery (give details of weight and value)	10 Gran	15°gram Selver Gofran Gold	1.5 gran	Mec	Ne
(vli)	Other assets, such as values of claims / interests	MIL	NIL	MIL	MIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

sr. No.	nave to be indicated) Description	Self	Spouse Name(5)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Ď	- Survey number(s) - Extent (Total measurement) -Current market value	Sant Lerni 5EH	n n sekm			
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-		
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	.	_		knowe known	_
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
	(i) Loans from Banks	MIL	Nuc -
(a)	(ii) Loans from financial institutions	NIL	MIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	MIL
	(b) dues to departments dealing with supply of water	MIC	MIL
	(c) dues to departments dealing with supply of electricity	NIL	NIC

	(d) dues to departments dealing with telephones	NIL -	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	Mr.
	(f) Other dues, If any	NIL	An
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	50APK7637L	Anc
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	vir
	(III) Sales Tax (Only in case of proprietary business)	NIC	NIL
	(iv) Property Tax		J

Personal Detail 0185358457 GPF/CPF/PRAN No. :-:+ Gender (DD/MM/YYYY) , . Date of Birth (A/B/C) Class/Group BIHAR Secretal **** Server Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: A. D.H. I. S.H. G.K. KUM MR

Note:

10.02.23

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Designation: Office Allendant

Department: BIHAR VIDHAM SADHA

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